

INDUSTRIAL HOUSING SCHEME

*28. **Shri Thimmaiah:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount given to the Mysore Government for the year 1953, under the Industrial Workers Housing Scheme;

(b) whether this Scheme applies to the Kolar Gold Fields labourers; and

(c) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) A subsidy not exceeding Rs. 22,24,480 and an equal amount as loan have so far been sanctioned during the current financial year for the construction of 1588 tenements by the State Government

(b) and (c). No, Sir. In the absence of exceptional reasons, the scheme is limited to benefit those who are governed by the Factories Act.

Shri Thimmaiah: May I know the exceptional reasons for which this scheme does not apply to Kolar Gold Fields?

Sardar Swaran Singh: With regard to the workers who are working in the mines, such of them as might be working in factories attached to those mines would be entitled to benefit under this scheme.

Shri Thimmaiah: In view of the fact that the housing conditions at Kolar Gold Fields are highly miserable, will Government move the John Taylor Company to provide housing facilities; according to the Government scheme?

Sardar Swaran Singh: That question should be addressed to the Labour Ministry, but we are coming to the help of the Kolar Gold Fields. We have already agreed as a special case, to give them some relief, to meet the needs of the category which I have mentioned a moment ago.

Shri Thimmaiah: Out of the total number of houses expected to be constructed, how many tenements have been completed by this time?

Sardar Swaran Singh: Where?

Shri Thimmaiah: In Mysore?

Sardar Swaran Singh: For Mysore, we have just sanctioned the schemes.

Shri Velayudhan: May I know whether the money allotted to the various States is being spent by the various States, and whether Government are enquiring into it regularly?

Sardar Swaran Singh: They are being spent by the various States, not by anybody else. Government are in touch with progress made.

Mr. Speaker: This question is restricted to Mysore.

COAL

*29. **Shri T. K. Chaudhuri:** (a) Will the Minister of Production be pleased to state as to who decides finally the number of wagons to be allocated to collieries as per programme of coal despatches sanctioned by the Coal Commissioner?

(b) What are the criteria on which the programmes of coal despatches are drawn up and sanctioned by the Coal Commissioner?

(c) What is the precise manner of liaison between the office of the Coal Commissioner and the Railway authorities for co-ordinating the programme of coal despatches with the actual availability of wagons?

(d) What is the wagon handling capacity of the various Railways?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) to (c). A statement is laid on the Table of the House, containing the information. [See Appendix I, annexure No. 6.]

(d) It is not clear, what the hon. Member wishes to know. However, a statement is laid on the Table of the House containing the information regarding the average number of wagons loaded and the number of wagons handled on all the broad gauge railways during the months of July,

August and September, 1953. [See Appendix I, annexure No. 7.]

Shri T. K. Chaudhuri: From the statement laid on the Table of the House, I find that there is a confusion between two sets of programmes. I wanted to know, in short, whether the programme of coal despatches drawn up by the Coal Commissioner's office has ultimately to be cut down by some other authority—by the railway authorities or some other authority—due to the availability or non-availability of wagons.

The Minister of Production (Shri K. C. Reddy): To some extent, it happens like that.

Shri T. K. Chaudhuri: With regard to (d), I find that the number of wagons handled daily has been given. What I wanted to know was the wagon handling capacity of the railways. What is the estimated wagon handling capacity of the different broad gauge railways?

Shri K. C. Reddy: The statement that is laid on the Table gives that information: 'No. of wagons handled (i.e. the average daily No. of wagons held on the Railway)' for each Railway.

Shri T. K. Chaudhuri: I can find that from the statement itself. I want to know what is the estimated handling capacity of the railways mentioned herein?

Shri K. C. Reddy: That is why in the answer it is said that we do not know what exactly the Member wants to know.

Mr. Speaker: Probably the question may be addressed later to the Railway Ministry.

Shri K. C. Reddy: I was giving the information that has been received from the Railway Ministry. The average number of wagons loaded, if that is the information that the hon. Member wants, is also given.

Mr. Speaker: There is no use in pursuing it. I am calling the next question.

Shri V. P. Nayar: He has not understood the question.

DEVELOPMENT COUNCIL FOR SUGAR INDUSTRIES

*30. **Shri K. C. Sodhia:** (a) Will the Minister of Commerce and Industry be pleased to state whether a Development Council has been set up for the sugar industries?

(b) If so, who are the Members of the Council and what is the programme of work of the Council?

(c) Have any experts been appointed for their advice?

(d) If so, how many?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Not, yet. Steps are being taken to set up a Council.

(b) to (d). Do not arise.

Shri K. C. Sodhia: How long will it take to set up that Council?

Shri T. T. Krishnamachari: It is difficult for me to say when, I think, we are moving in the direction of setting up one.

Shri K. C. Sodhia: Will this Council have the power to sanction expenditure out of the Sugarcane Cess received by the State Governments?

Shri T. T. Krishnamachari: I do not think so, Sir, but I would not like to hazard an opinion.

Seth Govind Das: Is it not a fact that the same answer was given by the hon. Minister in the last Session when a similar question was put to him?

Shri T. T. Krishnamachari: I am afraid it is not a fact because I do not think during the last Session I had in mind the constitution of a Development Council for sugar.